

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

42

IA(I.B.C)/414(MB)2024  
IN C.P. (IB)/1294(MB)2022

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 05.04.2024

NAME OF THE PARTIES: Gujarat Copper Alloys Limited  
VS  
Creaative Powertech Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Manoj Mishra, Ld. Counsel for the Applicant present. Mr. Pratik Sarkar, Ld. Counsel for the Respondent present.
2. Counsel for the Respondent seeks time to file reply. Counsel for the Respondent is directed to file reply within a period of fifteen days and file proof of service well before the next date of hearing.
3. List this matter for hearing on **17.05.2024**.

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)